

(d) the steps taken by the Government to bring down losses of BCCL;

(e) whether large number of workers of BCCL have been laid off; and

(f) if so, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI JAGDISH TYTLER) : (a) Yes, Sir.

(b) On 24.11.1995 BCCL has made a reference to BIFR proposing to declare the company as sick. However, no decision has so far been taken by BIFR to declare BCCL as a sick company.

(c) The actual losses suffered by BCCL (before adjustment to Coal Price Regulation Account) during the past 3 years are given below :

(Rs. in Crores)

Year	Amount
1992-93	370.26
1993-94	341.87
1994-95	560.70

The main reasons for losses in BCCL are :

- (i) Unremunerative price both for raw coking coal as well as washed coal.
 - (ii) Heavy interest burden due to adverse debt equity ratio.
 - (iii) Surplus manpower.
 - (iv) Large proportion of the production in BCCL is obtained from under ground mines and due to difficult conditions the underground mines have very high cost of production.
- (d) Following steps have been taken to bring down losses of BCCL :
- (i) Improved manpower planning including redeployment of surplus manpower.
 - (ii) Mechanisation of coal loading in underground mines to improve production and productivity.
 - (iii) Improvement in availability and utilisation of heavy earth moving machinery by providing adequate workshop support, improved management of spares and rehabilitation of equipment.
 - (iv) Improving capacity utilisation by providing for replacement equipment in open cast mines where the equipment have outlived their useful life and by minimising idle hours through gearing up routine and preventive maintenance.

(v) Minimising controllable cost by fixing ceiling for quality deduction, demurrage and unloading penalty.

(vi) Deployment of labour on overtime and on Sundays and holidays.

(e) and (f). As per information received from CIL, initially about 1100 workers were laid off in BCCL due to inundation of mines. However, it was subsequently decided in consultation with the unions to redeploy the workers in other mines. As such, there has been no lay off.

Mobile TV Centres

757. SHRI A. VENKATESH NAIK : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that mobile TV centres have been flagged off recently in the country;

(b) if so, the details thereof;

(c) the number of mobile TV centres in the country at present;

(d) whether the Government propose to set up more mobile TV centres during the current year; and

(e) the salient features of these mobile TV centres ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI P.M. SAYEED) : (a) and (b) Yes, Sir. 3 Nos. of mobile transmitters procured by Doordarshan in 1991 have since been distributed among the zonal offices for field deployment in emergencies.

(c) There are at present 7 nos. of mobile transmitters in Doordarshan network.

(d) No, Sir.

(e) The salient features of the mobile transmitters are given below :

- (i) The equipment is a self contained 10w Power TV Transmitters relay station (receiving signal from satellite) suitably mounted on two 6 ton vehicles.
- (ii) The antenna can be raised to 15 M by pneumatic/hydraulic arrangement.
- (iii) The equipment is suitable for deployment in remote, for flung areas connected by road on short notice.
- (iv) The mobile TV Transmitter can also be used in emergency e.g. in case of breakdown/shifting of an existing LPT/VLPT.

Citizenship to Chakmas

758. SHRI LAETA UMBREY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Chakma refugees have formed various organisations in support of their demand for Indian citizenship;

(b) if so, the details thereof;

(c) whether foreigners have the right to form associations or organisations; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SYED SIBTEY RAZI) : (a) to (d) The information is being collected and will be laid on the Table of the House.

Satellite TV Channel

759. SHRI R. SURENDER REDDY : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Government had appointed a Committee to look into the adverse effects etc. of the programmes of the satellite TV Channels on the Indian viewers;

(b) if so, whether the Government have received the recommendations of the Committee;

(c) if so, the details thereof and the reaction of the Government thereto; and

(d) the effective measures taken to eliminate/minimise the adverse effects of programmes of the satellite TV Channels in the country ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI P.M. SAYEED) : (a) No, Sir.

(b) and (c). Do not arise.

(d) Among the measures taken by Doordarshan in order to cater to the diverse needs of the widest cross section of its viewers and sustain their interest are the introduction of the regional language satellite service in eleven regional languages, a movie channel- Movie Club, DD-3 Channel and a progressive increase in the terrestrial reach of both the DD-1 and DD-2 channel.

Subernarekha Multipurpose Project

760. SHRI CHITTA BASU : Will the Minister of WATER RESOURCES be pleased to state :

(a) the present stage of the Subernarekha multi-purpose inter-state project;

(b) whether the progress on the above project is going on slow;

(c) if so, the reasons therefor; and

(d) the steps taken by the Union Government to accelerate the progress on the above project ?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU) :

(a) The present stage of the Subernarekha Multipurpose Project is as below :-

Sl. Name of Work No.	Extent of completion
(i) Chandil Dam	97% except installation of gates.
(ii) Icha Dam	30 %
(iii) Galudih Barrage	98% except installation of gates
(iv) Icha Right Bank Canal	50%
(v) Galudih Right Bank Canal	70%
(vi) Icha Left Bank Canal	30%
(vii) Kharkai Canal	25%
(viii) Chandil Left Bank Canal	70%
(ix) Galudih Left Bank Canal	0%
(x) Kharkai Barrage	0%

The anticipated expenditure upto March, 95 is Rs. 622.00 crores against latest estimated cost of the Project of Rs. 1,428.82 crores.

(b) Yes, Sir.

(c) The Progress on the Project works is slow mainly due to inadequate funding by the State and also due to delay in land acquisition.

(d) The Project received assistance from the World Bank during the period 1981-89. The working Group of the Planning Commission has recommended an outlay of Rs. 64.60 crores for 1995-96.

Integrated Tribal Development Projects

761. SHRIMATI BHAVNA CHIKHALIA : Will the Minister of WELFARE be pleased to state :

(a) the number of Integrated Tribal Development Projects being implemented in the country till September 30, 1995, date-wise; and

(b) the number of tribal families benefited under these projects during each of the last three years, State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI K.V. THANGKA BALU) : (a) 194 Integrated Tribal Development Projects are in operation in the country. State-wise information is given in the statement attached.